

(a) whether some regional rural banks are running in profit; and

(b) the reasons for other regional rural banks not running in profit?

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): (a) 32 Regional Rural Banks (RRBs) earned net profit during 1994-95.

(b) The reasons for other RRBs not running in profit primarily are high establishment costs, low volume of business, low margins and low recoveries.

Establishment of Coastal Tourism Development Authority

2355. SHRI YERRA NARAYANA SWAMY: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that Government propose to establish a Coastal Tourism Development Authority;

(b) if so, whether any steps have been taken to develop the Andhra Pradesh Coast;

(c) whether any survey has been conducted of the tourist potential of Andhra coastline; and

(d) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): (a) No Sir.

(b) to (d) Does not arise.

Report on Flight Safety Surveillance

2356. SHRI PREM CHAND GUPTA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether it is a fact that the International Civil Aviation Organisation and the United Nations Development Programme submitted a report in December, 1993 on flight safety surveillance to the Government of India;

(b) if so, whether these recommendations have been implemented by the Government of India; and

(c) if not, what are the reasons therefor?

THE MINISTER OF CIVIL AVIATION (SHRI CM. IBRAHIM): (a) Yes, Sir.

(b) and (c) Out of the 23 recommendations pertaining to Directorate General of Civil Aviation, 22 have been implemented. The remaining one recommendation requires one flight inspector for each type of aircraft operated by the airlines. Due to large variety of aircraft operated by various operators, it is not possible to have type rated flight inspectors for each type of aircraft. However, surveillance of operations on each type of aircraft is carried out by the flight inspectors and other experienced officers of the Directorate General of Civil Aviation.

देश में हवाई अड्डों पर सुरक्षा व्यवस्था पर खर्च की जा रही धनराशि

2357. श्री राघवजी: क्या नागर विमानन मंत्री यह बताने की कृपा करेंगे कि:

(क) गत तीन वर्षों के दौरान नागर विमानन मंत्रालय द्वारा देश के विभिन्न हवाई अड्डों पर सुरक्षा व्यवस्था पर हो रहे खर्च के रूप में राज्य-सरकारों को कितनी कुल धनराशि का भुगतान किया गया है;

(ख) क्या मंत्रालय ने राज्य सरकारों को उन्हें सुरक्षा व्यवस्था की स्वतंत्र जिम्मेदारी सौंपने के संबंध में कोई प्रस्ताव भेजा है, यदि हां तो उक्त प्रस्ताव पर अब तक क्या कार्यवाही की गयी है; और

(ग) वर्ष 1996-97 के दौरान नागर विमानन मंत्रालय को सुरक्षा व्यवस्था हेतु कितनी धनराशि का भुगतान करना पड़ेगा और बजट में इस प्रयोजनार्थ कितना प्रावधान किया गया है; क्या बजट में किया गया प्रावधान अपर्याप्त है और यदि हां, तो इसके क्या कारण हैं?

नागर विमानन मंत्री (श्री सीएम इब्राहीम): (क) पिछले तीन वर्षों के दौरान सुरक्षा प्रबन्धों पर खर्च की कुल राशि निम्नलिखित है:-

(करोड़ रुपयों में)

वर्ष	सुरक्षा पर खर्च की गई कुल राशि	राज्य सरकार को वापस की गई राशि	भारतीय विमानपत्तन प्राधिकरण द्वारा खर्च की गई राशि
1993-94	21.52	16.40	5.12
1994-95	21.22	17.12	4.10
1995-96	31.26	26.32	4.94

(ख) जी, नहीं।